

Sixteenth Lok Sabha

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Title: Regarding delay in issuance of No Objection Certificate by Navy for redevelopment of properties in Ghatkopar & Kanjur in Mumbai- Laid.

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): Development and Redevelopment is held up around 2 Navy properties on LBS Marg Ghatkopar and Kanjur, Mumbai in my constituency due to delay of issuance of NOC by Navy. Both the properties are non-sensitive from security point. One is Civil Housing Complex at Kanjur of Naval Dockyard and another is Scrap Depot near Vidhya Vihar. There are several multi-storey buildings/structures of heights near both the properties. More than 5,000 families i.e. 25,000 people are waiting for their homes. Similar properties of Army of Defence are/were issued/allowed construction/NOC after the Defence circular of 2016. I request the Defence Ministry to ask Navy to issue NOC, implement 2016 circular.